

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 253 of 2013 & IA-338 of 2013

Dated : 29th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Gujarat Biomass Energy Developers Association ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran for R-2

ORDER

Both the parties have filed their respective written submissions in the matter.

Judgment is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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